

**Development Blocks**

664. { Shri Kapur Singh:  
 { Shri Narasimha Reddy:  
 { Shri Gulshan:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of development blocks which were to be started for the uplift of Scheduled Caste and Scheduled Tribe people during the Third Plan period; and

(b) the number of such blocks already started till September, 1963?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) It is proposed to start about 450 Tribal Development Blocks during the Third Five Year Plan.

(b) The exact number of T.D. Blocks actually started upto September, 1963 is not readily available. This is being ascertained. However, on the basis of the information furnished by the States and Union Territories, 69 Tribal Development Blocks had been started upto 31-3-63.

**Welfare of Scheduled Castes and Scheduled Tribes**

665. { Shri Kapur Singh:  
 { Shri Narasimha Reddy:  
 { Shri Gulshan:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether recently a Conference of the Chief Ministers of States was called by the Central Government;

(b) if so, whether the question of uplift of Scheduled Castes and Scheduled Tribes was discussed; and

(c) the details thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) No, Sir.

(b) and (c). Do not arise.

**Grants for Primary Education**

666. **Shri A. K. Gopalan:** Will the Minister of **Education** be pleased to state:

(a) whether Government have decided to give additional grants to the States for promoting primary education;

(b) if so, the amount of grant to be given to each State;

(c) whether it is a fact that Kerala has been excluded for the purposes of this additional grant; and

(d) if so, the reasons thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1945/63].

(c) and (d) The State-wise assistance has been given on the basis of number of non-attending children in the age-group 6—11. Kerala has already fulfilled the prescribed target in this regard.

**Criteria for Backwardness**

668. **Shri Hem Raj:** Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 182 on the 21st August, 1963 regarding economic criteria for determining backwardness and state:

(a) whether the replies of the remaining States have since been received; and

(b) the States holding a contrary view?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) and (b). The Madras Government have since intimated that they have adopted the economic criterion for freshups up to and including standard XI. The matter is still under consideration in other States.